

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 07.02.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD  
NOT BE TAKEN-UP ON 07.02.2019 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 496/2018 (M.A. No.1159/2018) WITH	Akhand Bharat Morcha Vs. Union of India & Ors.	For consideration of Report	<b>14.02.2019</b>
2.	Original Application No. 196/2018 WITH	Akhand Bharat Morcha Vs. Union of India & Ors.	For consideration of Report	<b>14.02.2019</b>
3.	Original Application No. 197/2018	Akhand Bharat Morcha Vs. Union of India & Ors.	For consideration of Report	<b>14.02.2019</b>
4.	Original Application No. 186/2019 (I.A. No. 79/2019)	Jagriti Sansthan Vs. State of Uttar Pradesh & Ors.	Ms. Parul Gupta, Adv. for Applicant	<b>12.02.2019</b>
5.	Original Application No. 187/2019	Milan Bhatia Vs. Union of India & Ors.	Mr. I. K. Kapila, Adv. for Applicant	<b>12.02.2019</b>
6.	Original Application No. 188/2019	Ajit Balasaheb Thakare & Anr. Vs. National Wetlands Committee & Ors.	Mr. Aagney Sail, Adv. for Applicant	<b>12.02.2019</b>

**COURT MASTER**